DEPARTMENT OF BANKING OPERATIONS AND DEVELOPMENT, C.O., RETURNS SECTION SCHEDULED BANKS' STATEMENT OF POSITION IN INDIA AS AT THE CLOSE OF BUSINESS

04.03.2005

WITH COMPARATIVE POSITION OF FRIDAY OF PRECEDING FORTNIGHT AND CORRESPONDING FRIDAY OF THE PREVIOUS YEAR

(Amount in Crores of Rupees)

	(Amount in Crores of Rupees)									
		SCHEDULED COMMERCIAL BANKS				ALL SCHEDULED				
						BAN	<u>NKS</u>	I		
I	LIABILITIES TO THE BKG.SYSTEM (A)	05.03.2004	18.02.2005	04.03.2	005 *	05.03.2004	18.02.2005	*	04.03.2005	
	a) Demand & Time deposits from bks.	37387.17	35346.20	3635	5.32	38702.24	36874.05	5	37899.83	
	b) Borrowings from banks	14564.95	27107.68	2401	5.47	14779.35	27191.10)	24102.85	
	c) Other demand & time liabilities	2275.46	3741.74	306	7.81	2291.38	3744.87		3071.04	
II	LIABILITIES TO OTHERS (A)									
	a) Deposits (other than from banks)	1486746.10	<u>1683013.56</u>	169944	2.62	1555090.40	1753324.08		1769787.34	
	i) Demand	206516.39	238518.67	25056	6.11	213452.84	245855.12)	258029.56	
	ii) Time	1280229.71	1444494.9	144887	6.51	1341637.56	1507468.96		1511757.78	
	b) Borrowings @	24457.28	65680.69	6518	0.66	24590.41	66118.28	3	65669.70	
	c) Other demand & time liabilities	142875.46	166462.22	17300	2.12	145049.58	168751.68		175254.39	
III	BORROWINGS FROM R.B.I. (B)	<u>39.68</u>	0.00		0.00	73.28	<u>29.13</u>		32.38	
	Against usance bills and / or prom. Notes	0	0		0	0	0		0	
IV	CASH	7538.05	8613.88	862	1.26	7913.21	9015.60)	9008.48	
V	BALANCES WITH R.B.I. (B)	76454.38	89260.09	8971	3.30	79557.93	92861.06		93290.98	
VI	ASSETS WITH BANKING SYSTEM									
	a) Balances with other banks									
	i) In current accounts	6349.73	6893.93	705	8.22	7218.72	7781.61		7875.96	
	ii) In other accounts	10317.35		1140	0.37	12211.08		<u>'</u>	13207.63	
	b) Money at call & short notice	17327.20	21922.16	1579	7.41	20137.60	24903.58		18839.75	
	c) Advances to banks(i.e.due from bks.)	9978.03	9208.19	907		10522.43			10090.40	
	d) Other assets	2330.47	2446.92	236	0.30	2847.33	2911.38	3	2916.46	
VII	INVESTMENTS (At book value)	685299.81	723027.37	73913	5.33	713642.87	754521.34	<u> </u>	770894.98	
<u> </u>								1		

	a) Central & State Govt.securities+	662422.73	697582.04	713777.13	689021.00	727646.42	744108.94
	b) Other approved securities	22877.08	25445.33	25358.20	24621.8	7 26874.92	26786.04
VIII	BANK CREDIT (Excl.inter-	822859.44	<u>1056209.68</u>	<u>1069673.33</u>	<u>878144.4</u>	<u>1113982.97</u>	<u>1127911.20</u>
	bnk.advance)						
	a) Loans, cash credits & Overdrafts \$	771738.54	997716.51	1010612.48	825589.2	1 1054343.81	1067681.60
	b) Inland Bills purchased	7460.80	7112.18	7234.83	8320.12	7586.45	7555.16
	c) Inland Bills discounted	21437.64	25518.46	25385.98	21978.4	4 25827.28	25873.19
	d) Foreign Bills purchased	9708.23	10643.47	10810.21	9741.63	3 10677.22	10840.24
	e) Foreign Bills discounted	12514.23	15219.06	15629.83	12515.04	4 15548.21	15961.01

NOTE

- * Provisional figures incorporated in respect of such banks as have not been able to submit final figures.
- (A) Demand and Time Liabilities do not include borrowings of any Scheduled State Co-operative Bank from State Government and any reserve fund deposits maintained with such banks by any co-operative society within the areas of operation of such banks.
- ** This excludes deposits of Co-operative Banks with Scheduled State Co-operative Banks. These are included under item II (a).
- @ Other than from Reserve Bank, Industrial Development Bank of India, National Bank for Agriculture and Rural Development and Export Import Bank of India.
- (B) The figures relating to Scheduled Commercial Banks' Borrowings in India from Reserve Bank and balances with Reserve Bank are those shown in the statement of affairs of the Reserve Bank. Borrowings against usance bills and/ or promissory notes are under Section 17(4)(c) of the Reserve Bank of India Act, 1934.
- £ This excludes advances granted by Scheduled State Co-operative Banks to Co-operative banks. These are included under item VIII (a).
- + Includes Treasury Bills, Treasury Deposits, Treasury Savings Certificates and postal obligations.
- \$ Includes advances granted by Scheduled Commercial Banks and State Co-operative Banks to Public Food Procurement Agencies (viz. Food Corporation of India, State Government and their agencies under the Food consortium).

F	ood Credit Outstanding	as on (Rupees in Crores)		
	05.03.2004	18.02.2005	04.03.2005	
Scheduled Commercial Banks	35,858.23	41,482.10	41,440.42	
State Co-operative Banks	2,755.00	2,755.00	2,755.00	

The expression 'Banking System' or 'Banks' means the banks and any other financial institution referred to in sub-clauses (i) to (vi) of clause (d) of the explanation below Section 42(1) of the Reserve Bank of India Act, 1934.